

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP (IB) No. 767/KB/2017
CA (IB) No.161/KB/2018
CA (IB) No.162/KB/2018
CA (IB) No. 510/KB/2018
CA (IB) No. 669/KB/2018
CA No. 688/KB/2018
CA (IB) No. 819/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company		State Bank of India -Vs- Jai Balaji Industries Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RAKHI PURNIMA PAUL } for financial
creditor Paul 10/9/18

Dr. Han
10/9/18

→ For Corporate Debtor

- 1) Mr. Anuj Mehta, Senior Adv.
- 2) Mr. D. N. Sharm, Adv
- (3) Ms. Manju Bhutia, Adv
- (4) Mr. Anuj Singh, Adv
- (5) Mrs. Iram Hassan, Adv
- (6) Mr. Debayan Sen, Adv

ORDER

Ld. Counsel for the Financial Creditor and the Corporate Debtor is present.

As requested on both sides all the CAs are adjourned for hearing on 04/10/2018 at 12 O' Clock.

Sd
Member (J)